

One small thing I would like to say. My friend Mr. Faleiro, I know perhaps he did not mean that, perhaps it was a serious lapse on his part when he said that, because some of them are—he is not one of these who use words very carelessly, some of them are in the habit of bracketing the super powers and everytime saying 'Soviet Union and America'. He said that in the Lebanon war and Israeli aggression, both the super powers, the Soviet Union and America are testing their weapons; perhaps this is a testing ground for their arms. This is an unfortunate remark. I hope he is not going to advise our Government, that our Government should send back our MIGs and Soviet equipment and everything to Soviet Union, because in case Pakistan attacks, or unfortunately if anything happens—I am not saying that Pakistan attacks—if any war takes place, at that time he will say that the Soviet arms and other arms are being tested in India in this war. It is an unfortunate remark. I hope that he did not mean it.

**SHRI EDUARDO FALEIRO:** I am afraid, sir,—I may give a personal explanation—my friend has not listened properly to what I have said. I have not said that the super powers are testing them. But I have said that as a matter of fact it so happens that weapons from both the sides are being used there and the ultimate fact is that it become a testing ground.

**SHRI CHANDRAJIT YADAV:** Exactly. That what I said. That is what I explained. After your explanation also I confirm my view.

With these words I would like conclude, that the Foreign Minister—I am glad that when our Permanent representative at New York was really helpless what to do, the Arab countries themselves were not able to make up their mind, everything was going on, at that time he sent an urgent message to our representative; that "whatever comes, the only thing is that you must stand by the P.L.O. whatever the PLO says you have to stand by that". That was the message sent to them, and I think that

the message really symbolises the expressions, the desire and the support of the Indian people.

With these words, I hope that the world opinion will ultimately prevail, and Israeli aggressors will have to vacate. I suggest that if the Foreign Minister feels it fit and if the House feels it fit, we may pass a unanimous resolution in this House that Israelis must withdraw and the PLO, the Palestinian people must get their homeland. Unless this is done there should be no compromise.

**MR. DEPUTY-SPEAKER:** The discussion will continue after 6 p.m. Mr. Chitta Basu and Shri Ram Singh Yadav will speak and then the Minister will reply. Now Papers to be laid on the Table.

15.30 hrs.

PAPERS LAID ON THE TABLE—contd.

NOTIFICATIONS UNDER CUSTOMS ACT

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):** I beg to lay on the Table a copy each of Notification Nos. 184/82-Customs and 185/82-Customs (Hindi and English versions) published in Gazette of India dated the 22nd July, 1982 together with an explanatory memorandum regarding reduction of customs duty on iron or steel blanks to forty per cent ad valorem when imported for the manufacture of industrial gas cylinders of given specifications, under section 159 of the Customs Act, 1962.

15.31 hrs.

STATEMENT RE. RELEASE OF A FURTHER INSTALMENT OF ADDITIONAL DEARNESS ALLOWANCE TO CENTRAL GOVERNMENT EMPLOYEES AND RELIEF TO PENSIONERS AND FAMILY PENSIONERS

**THE MINISTER OF FINANCE (SHRI PRANAB MUHERJEE):** Mr. Speaker, Sir. under the existing scheme of Dearness Allowance for Central Government employees, sanction of an instalment of Dearness Allowance is considered after every 8